

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2427
ANSWERED ON:08.12.2011
SOCIETIES REGISTRATION ACT
Patel Shri Lalubhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the names of the organisations registered under the Societies Registration Act, 1860 in the Union Territory of Daman & Diu;
- (b) the purposes for which these organisations have been registered;
- (c) whether any such organisation has been found working in violation of the aims and objects for which it was registered; and
- (d) if so, the details thereof and the action taken against such organisations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a)to(d). The Societies Registration Act, 1860 though a Central Act, is administered by respective State Governments. As such, the records of societies registered in UT of Daman and Diu, is available with the UT Government concerned and not with this Ministry.